

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

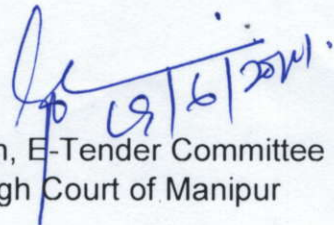
Dated: 19<sup>th</sup> June, 2021

**Subject: - Cancellation of Award of Contract and Purchase Order**

No. HCM/I-1/2017-Estt.II/Pt-I/91093 In connection with limited eTender No. HCM/I-1/2017-Estt.-II/Pt-I/23532 dated 24-10-2019 for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur, which is a continuation of earlier eTender no. HCM/I-1/2017-Estt.-II/1936 dated 19<sup>th</sup> February 2019, the

- (i) Award of Contract No. HCM/I-1/2017-Estt.II/Pt-I/24750 dated 13-11-2019 and
- (ii) Purchase Order No. HCM/I-1/2017-Estt.II/Pt-I/28076 dated 20-12-2019

earlier issued by this High Court to the firm **M/S NIS FACILITY MANAGEMENT SERVICES PVT. LTD., KOLKATA** is cancelled due to non-delivery of the items inspite of repeated request made from the High Court of Manipur.

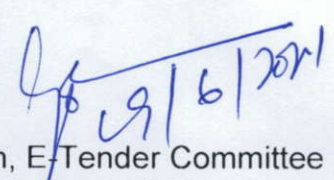
  
Chairman, E-Tender Committee  
High Court of Manipur

Endt.No. HCM/I-1/2017-Estt.II/Pt-I/ 91094-91104

Imphal, the 19<sup>th</sup> June, 2021.

Copy to:-

1. The Registrar (Judl.), High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn., PM&P) , High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The PS to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. The PS to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
8. The Private Secretary to the Registrar General, High court of Manipur.
7. Shri. S.Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. The System Analyst, High court of Manipur (to upload in the official website).
9. The Spdt. (Estt-I/II), Spdt. (F&A), High Court of Manipur.
10. The M/s NIS FACILITY MANAGEMENT SERVICES PVT.LTD., KOLKATA
11. Concerned File.

  
Chairman, E-Tender Committee  
High Court of Manipur